

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4634
TO BE ANSWERED ON 30.03.2017**

POWER PROJECTS IN ANDHRA PRADESH

4634. SHRI M. RAJA MOHAN REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the on-going and pending/sanctioned power plants/projects in the State of Andhra Pradesh; and**
- (b) the status of each project?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : As per Section 7 of the Electricity Act 2003, any generating company may establish, operate and maintain a thermal generating station without obtaining a license/permission, if it complies with the technical standards relating to connectivity with the grid. Accordingly, sanction of the Government is not required for setting up of thermal power projects (TPP). However, for setting up of Hydroelectric Power Projects, the Detailed Project Reports (DPRs) are required to be submitted for concurrence of the Central Electricity Authority (CEA).

The details of on-going/under construction thermal power projects in the State of Andhra Pradesh are given at Annex.

DPRs of 03 Hydro Electric Projects with an aggregate installed capacity of 1,218 MW have been concurred/appraised by Central Electricity Authority (CEA) for Andhra Pradesh. DPR of Dummugudem hydroelectric power project of APGENCO, with generation capacity of 320 MW, has been returned by CEA to the concerned developer.

There is one hydroelectric project, namely, Indira Sagar (Polavaram) (12x80=960 MW) under construction in Andhra Pradesh, which is anticipated to be commissioned during 2021-22.

Further, the Government has accorded 'In-Principle' approval for establishing 6000 MW Nuclear power project at Kovvada in Andhra Pradesh in future.

ANNEX

ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 4634 TO BE ANSWERED IN THE LOK SABHA ON 30.03.2017.

Details of ongoing/under construction thermal power projects in Andhra Pradesh

Sl. No.	Project Name / Impl. Agency/ EPC or BTG	LOA Date/	Unit No	Capacity (MW)	Original Commissioni ng Schedule	Anticipated Commissioni ng Schedule	Fuel
STATE SECTOR							
1	Dr. Narla Tata Rao TPS St-V / APGENCO / BTG-BHEL	Oct-15	U-1	800	Jun-19	Jun-19	Coal
2	Sri Damodaran Sanjeevaiah TPP St-II / APGENCO /BTG-BHEL	Nov-15	U-1	800	Mar-19	Mar-19	Coal
3	Rayalaseema TPP St-IV / APGENCO/ BTG-BHEL	Oct-10	U-6	600	Jul-14	Mar-17	Coal
PRIVATE SECTOR							
1	Bhavanapadu TPP Ph-I / East Coast Energy Ltd. BTG-Chinese	Sep-09	U-1	660	Oct-13	Dec-17	Coal
			U-2	660	Mar-14	May-17	
2	Thamminapatnam TPP stage -II / Meenakshi Energy Pvt. Ltd. SG-Cether vessels TG-Chinese	Dec-09	U-3	350	May-12	Dec-17	Coal
			U-4	350	Aug-12	Mar-18	
3	Krishnapatnam (UMPP)	Nov-07 (LOI)	6X 660	3960*	Feb-15	--	Coal

Note: * 1600 MW power allocated to Andhra Pradesh and Telangana.
